

**GOVERNMENT OF MEGHALAYA
HEALTH & FAMILY WELFARE DEPARTMENT**

No.Health.175/2020/9,

Dated Shillong, the 1st June, 2020.

ORDER

In view of the pandemic situation arising out of the COVID-19 and in easing the lockdown, the following protocols post relaxation is notified for conduct of weddings in churches/temples/mosques and other places of worship during the COVID-19 Pandemic :-

**PROTOCOL FOR CONDUCT OF WEDDINGS/EVENTS DURING COVID19
PANDEMIC**

Venue

1. The venue shall be well-ventilated and preferably in an open space (based on availability and weather conditions)
2. No Air Conditioning to be used
3. Venue should be spacious enough to accommodate the guests with Social Distancing up to 2 metres.
4. The hall/space should be well sanitized and hygienic.
5. The proprietors are advised to provide for Hand Sanitizers at the entrance/exit.
6. The spacing and sanitization arrangements shall be inspected by an Officer deputed by the District Administration.
7. Proprietor should maintain a list of all attendees, event managers and workers of such event.

Participants

1. The number of participants shall not be more than 50 including all of the hosts.
2. Senior citizens above the age of 65 and Children below the age of 10 shall be taken extra care while attending the marriage.
3. Hosts may make arrangements for online viewing of the event.
4. Anyone having symptoms of cough, cold or fever should not be allowed to attend the event.
5. Any gift items that are to be carried with hands may be avoided. Online gifts may be encouraged.
6. All the guests should download and use Aarogya Setu app during and after the event.

(Sd/-M.N.Nampui, IAS)
**Secretary to the Government of Meghalaya,
Health & Family Welfare Department**

Memo No.Health.175/2020/9-A,

Dated Shillong,the 1st June ,2020.

Copy to :-

- 1.The Secretary to the Governor of Meghalaya,Shillong for kind information of Governor
- 2.The Private Secretary to Chief Minister,Meghalaya,Shillong for kind information of Chief Minister.
- 3.The Private Secretary to Deputy Chief Minister,Meghalaya,Shillong for kind information of Deputy Chief Minister.
- 4.The Private Secretary to Health Minister, Meghalaya, Shillong for kind information of Minister.
- 5.Private Secretaries to all Ministers,Meghalaya,Shillong for kind of Minister.
6. Private Secretary to Chief Secretary for kind information of the Chief Secretary.
- 7.The Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department,Government of Meghalaya.
- 8.Director of Health Services (MI)/(MCH &FW)/(Research),Meghalaya,Shillong.
9. Director of Information & Public Relation for wide circulation in the Print/Electronic media of the State.
- 10.The Director General of Police, Meghalaya, Shillong
- 11.Deputy Commissioners,
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.
- 12.Joint Director of Health Services (MCH & FW) I/c IDSP,Meghalaya,Shillong.
- 13.District Medical & Health Officer,
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.
- 14.All Administrative Department/Heads of Department.

By Orders, etc.



Joint Secretary to the Government of Meghalaya,
Health & Family Welfare Department